

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4322
ANSWERED ON:12.08.2002
POLLUTION BY TEXTILES INDUSTRY
Y.G. MAHAJAN

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have formulated any scheme to check pollution being spread by the textiles industry;
- (b) if so, the details thereof ; and
- (c) the extent to which pollution is likely to abate after implementing the said scheme?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a),(b)&(c) Minimum National Standards for liquid effluent and gaseous emission for textile industries have been developed. The standards are implemented through the concerned State Pollution Control Boards (SPCBs). A Central Action Programme for industrial pollution control along the rivers and lakes in the country was started in 1997. The overall objective of this programme is to ensure compliance to the standards in respect of the grossly polluting industries which are discharging their effluents along the rivers and lakes. A total of 851 defaulting industries were identified for priority action under this programme, which includes 348 textile industries. Out of these 348 industries, 245 have provided the requisite effluents treatment facilities and the remaining 103 are closed.